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15.48 hrs.

Title: Introduction of the Income-Tax (Amendment) Bill, 2000 (Amendment of section 1, etc.).

SHRI PRAKASH PARANJPE (THANE): Sir, I beg to move for leave to introduce a Bill further to amend the Income-Tax Act, 1961.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Income-Tax Act, 1961."

The motion was adopted.

SHRI PRAKASH PARANJPE : Sir, I introduce** the Bill.

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**Introduced with the recommendation of the president.